

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
LOK SABHA  
UNSTARRED QUESTION No.693  
TO BE ANSWERED ON 07.02.2022

**Reservation in Educational Institutions**

693. SHRI NALIN KUMAR KATEEL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that there is a persistent demand from various communities for reservation in educational institutions;
- (b) if so, whether the Government has taken note that such demands are taking place in all parts of the country and if so, the details thereof;
- (c) whether the Government proposes to ensure all the poor of the society would get the benefits of reservation in educational institutions;
- (d) if so, the details thereof; and
- (e) the necessary steps taken or proposed to be taken by the Government to work out an effective reservation policy for the welfare of all the weaker sections in all the categories of the society in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(Dr. SUBHAS SARKAR)**

(a) & (b): The Department of Social Justice and Empowerment (D/oSJ&E) is the nodal Department for the overall policy, planning and coordination of programmes for the development of the Scheduled Castes (SCs); Socially and Educationally Backward Classes (SEBCs); Denotified Tribes and Economically Backward Classes. The D/o SJ&E has informed that, all demands received for inclusion of caste/communities in the list of Other Backward Castes (OBCs) are considered in consultation with the concerned State Governments and the Hon'ble National Commission for Backward Classes.

(c) to (e): The D/o SJ&E has further informed that by way of 103<sup>rd</sup> Constitution Amendment, reservation to the extent of 10% in services and posts in favour of Economically Weaker Sections (EWS) have been provided. In pursuance thereto, the Department of Higher Education (D/o HE), vide O.M. No. 12-4/2019-U1 dated 17.01.2019, has also issued instructions for providing reservation for EWSs for admission in Central Educational Institutions (CEIs). Further, an additional financial allocation of Rs. 4315.15 crores has been made for the creation of additional 2,14,766 seats in 158 Central Educational Institutions.

The D/o HE has also notified "The Central Educational Institutions (Reservation in Admission) Act, 2006" to provide for the reservation in admission of students belonging to the SCs, STs and Other Backward Classes (OBCs) of citizens in CEIs established, maintained or aided by the Central Government.

The Central Educational Institutions (Reservation in Teachers' Cadre) Act, 2019 has also been notified to provide for the reservation of posts in appointments by direct recruitment of persons belonging to the SCs, STs, SEBCs and EWSs to teachers' cadre in CEIs established, maintained or aided by the Central Government.